

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/290/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Indhu Eastern Province Projects Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Koncept Nirman Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Indhu Eastern Province Projects Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

Ld. Counsel Mr. Preetham Reddy for the Financial Creditor and Ld. Counsel Mr. Ashwin Reddy for the Corporate Debtor present. Counter filed. Pleadings completed. We direct the Financial Creditor to get ready on the next hearing date, without fail.

**The matter adjourned to 15.12.2022.**

**Sd/-**

**MEMBER TECHNICAL**

**Sd/-**

**MEMBER JUDICIAL**